

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 471 of 2020

IN THE MATTER OF:

Pondicherry Extraction Industries Pvt. Ltd. ...Appellant

Versus

Bank of Baroda ...Respondent

Company Appeal (AT) (Insolvency) No. 472 of 2020

IN THE MATTER OF:

JKS the Banyan Pvt. Ltd. ...Appellant

Versus

Bank of Baroda ...Respondent

Present:

**For Appellant : Mr. Gautam Singh and Mr. A. S. Satish Kumar,
Advocates**

For Respondent : Ms. Madhusmita Bora, Advocate

O R D E R
(Through Virtual Mode)

20.07.2020 Ms. Madhusmita Bora, Advocate appears on behalf of the Respondent. She seeks and is allowed four weeks' time to file reply-affidavit. Rejoinder, if any, be filed within two weeks thereof.

List the matter 'for Admission (After Notice)' on **2nd September, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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